

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-123/2003/2005/A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti. Mallika Dutta,  
Addl. District & Sessions Judge (FTC),  
Dibrugarh.

Dated Guwahati the 5<sup>th</sup> April, 2018.

Sub: **Restricted Holiday, Casual Leave and station leave permission.**

Ref:- Your letters No. ASJD/FTC/316/2018, dtd. 27.03.2018.  
& No. DJD/905/2018 dtd. 27.03.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 31.03.2018 and restricted holiday on 29.03.2018 along with station leave permission for the aforesaid days has been granted/~~rejected~~.

Yours faithfully,



**JT. REGISTRAR (VIGILANCE)**

*Station*  
04/04/18